

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(CA)/21(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Sierra Consturction Ltd  
**NAME OF THE RESPONDENTS** : (Arul Thakshanan) Managing Director &  
M/s Sierra Engineering & construction  
India Pvt ltd and Anr  
**UNDER SECTION** : Sec 98 of CA, 2013

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**ORDER**

Present: Ld. Counsel Shri. A G Sathyanarayanan for the Petitioner.

Ld. Counsel Shri. T Jayasankar for the Respondents No. 1 and  
2.

Despite two weeks time given, Respondents have not filed the Reply.  
Last chance given to the Respondents to file Reply which may be filed within  
one week from today and copy be served on the Counsel for the Petitioner.

Rejoinder if any, be filed within a week there after.

List the petition for hearing on **12.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)